

(a) whether the guard of the Trivandrum Madras Mail Train had given a message on 30 June, 1988 to the Station Master, Sasthankotta complaining that there was something wrong with the track; and

(b) if so, the action taken in this regard by the Works Inspector of Mavelikara Section, under which the Perinad-Sasthankotta area falls?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) The Guard had experienced a slight lurch and immediately informed Station Master, Sasthankotta.

(b) The Station Master, Sasthankotta immediately informed the Permanent Way Inspector of the section and enforced a speed restriction of 10 kmph on all passing trains.

The Permanent Way Inspector attended the spot within 2 hours and observed that there was nothing wrong with the track. The track was thereafter certified fit and speed restriction was removed.

Maintenance of Helicopters

3720. SHRI C. JANGA REDDY :
SHRI CHINTAMANI JENA :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the International Civil Aviation Organisation stipulates that a flight shall not be commenced unless available meteorological reports indicate suitable weather conditions along the route;

(b) whether there are no communication facilities either at Katra or at Sanjni Chhat to make weather reports available for a helicopter flight to Vaishno Devi;

(c) if so, the reasons for allowing helicopter flight to Vaishno Devi on 14 July, 1988;

(d) whether there were also complaints about the poor maintenance of the helicopters; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND

TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) The regulations permit the operation of flights from the originating stations when the required weather reports are suitable.

(d) No, Sir.

(e) Does not arise.

Workers Participation in Management

3721. SHRI C. JANGA REDDY :
Will the Minister of LABOUR be pleased to state :

(a) the date when the Scheme of Workers' Participation in Management was introduced; and

(b) the names of the Public Sector Undertakings which have implemented the scheme upto the 'Board of Directors' level and the results achieved?

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY) : (a) The latest scheme of Employees Participation in Management was notified on 30th December, 1983.

(b) According to available information, no Central Public Sector enterprise has implemented the Scheme of Employees Participation in Management at Board of Directors level, though some of them have appointed trade union leaders on their Boards. Besides, Public Sector Banks have employees Directors on their Boards.

[Translation]

Foreign Tourists Visiting Khajuraho

3722. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of domestic and foreign tourists who visited Khajuraho in Madhya Pradesh during the last three years;

(b) the percentage of foreign tourists visiting Khajuraho to the total number of foreign tourists reaching India in a year; and